

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 26/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 490/2016 in C.A. No. 468/2016 (Old)**

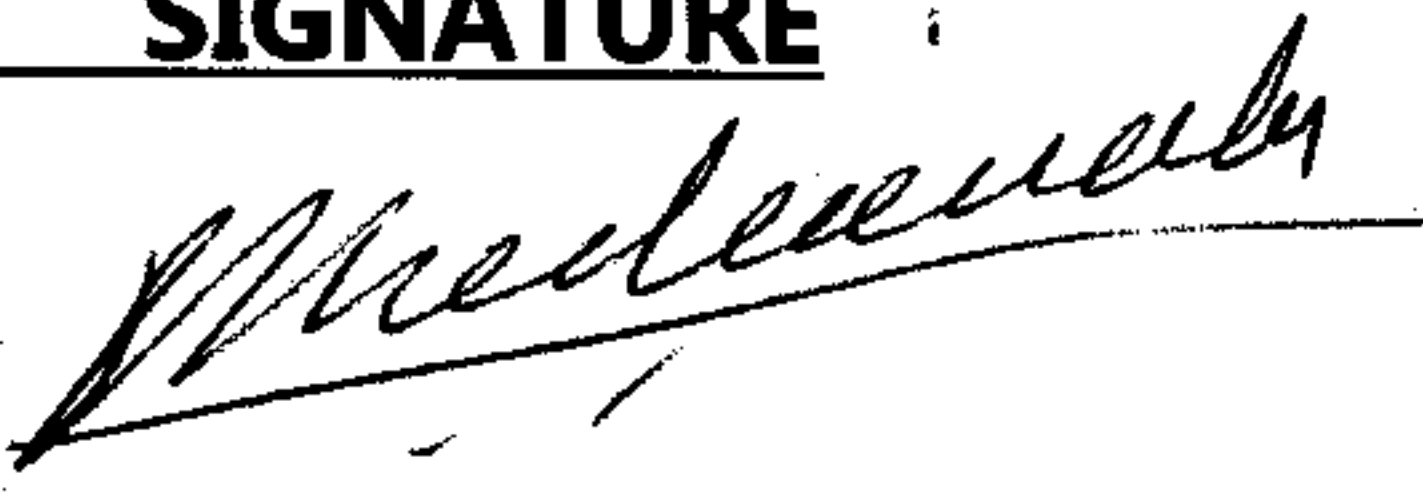
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

Name of the Company: UML Perfect Biomedica Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S-GODIAWALA	ADVOCATE	PETITIONER	
2.				

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

Petitioner counsel filed proof of service of notice to equity shareholder and creditors.

Representation of Official Liquidator filed.

Representation of Regional Director received.

No representations received from other statutory authorities.

At request of petitioner counsel for hearing.

List ⁱⁿ ~~ch~~ matter on 11.08.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of August, 2017.